

TWO WHEELER PACKAGE POLICY – ENHANCED COVERS
(Endorsement Wording for Add on cover –Road Tax)

THE FOLLOWING ENDORSEMENT IS TO BE ATTACHED TO THE POLICY WHEN THE “TWO WHEELER PACKAGE POLICY –ENHANCED COVERS” IS PROVIDED WITH ADD ON COVER – ROAD TAX.

TWO WHEELER PACKAGE POLICY –ENHANCED COVER ENDORSEMENT ATTACHED TO AND FORMING PART OF POLICY NO.

Additional Premium: Rs.

Notwithstanding anything contained to the contrary in the within mentioned policy it is hereby declared and agreed that subject to the insured having paid the Additional premium as applicable the cover under Section I of the within mentioned policy is hereby extended to the effect that in the event of any Total loss claim admissible under this policy Road Tax up to the extent deposited at the time of registration of Two Wheeler can be covered in the policy and shall be admissible and payable under the Total Loss claim settlement.

Subject to the condition that the above said coverage shall be applicable only for total loss claim admitted and payable under the policy relating to an accident during the policy period.

Subject otherwise to the terms, conditions, limitations and exceptions of this policy.

Duly Constituted Attorney